

(3)

CCP 141/06

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Dt. 09.02.2007

Hon'ble Mr. K. Elango, JM

Hon'ble Mr. P.K. Chatterji, AM.

None appears for the applicant even in the revised call. Sri Anil Kumar for the respondents is present. However, in the interest of justice, case is adjourned for the day.

List on 29.03.2007.

[Signature]
AM

[Signature]
JM

/Anand/

Dt 29 03.07

Hon' Mr. K.S. Menon, A.M.

Hon' Mr. S. K. Dhal, J.M.

Sri Anil Kumar, learned counsel appearing for the respondents submits that ~~based on~~ the order of this Tribunal has already been ~~complied~~ complied with and an Affidavit to this effect has also been filed in the Registry.

On the last occasion, no one was appeared for the applicant and today, also even in the revised, none has appeared. Therefore, in view of the submissions made by counsel for respondent at Bar, C.C.B is dropped. Notices discharged.

[Signature]
J.M.

[Signature]
AM